

**Form.1**  
**List of cases filed in e-filing during the month of March, 2024**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

**Form.2**  
**List of cases in which e-payment of Court Fee was made during the month of March, 2024**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.3**  
**List of cases in which Electronic Service of Process has taken place during the month of March, 2024**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.4**  
**List of total number of cases randomly allocated during the month of March, 2024**

Sl.No	Court	District	Court Name	Court No.	Case Type	Case Count ( No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	Not Applicable			



Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 20/2022	M/s. Sri Sai Tripura Developers Vs. M/s.UVN Real Estates and Developers and two others	Sri V. Satish for Petitioner Vs. Sri S. Narayana for R1 to R3	21.10.2022	Not applicable	11.03.2024	507 days	Contested	-	-	U/sec.9 of Arb. & Con. Act

**Form.7****Summary of Commercial Cases during the month of March, 2024**

Sl.No	Court	District	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	73	3	1	75
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	135	8	9	134



